

OFFICE OF THE DISTRICT JUDGE OF SOUTH 24-PARGANAS

Order No.458-G Dated-Alipore, the 16th day of July, 2020

Sri Goutam Kumar Das, Bench Clerk, District Judge's Court, Alipore, South 24-Parganas intimated the undersigned today i.e 16.07.2020 over telephone that he has tested Covid-19 positive. The same has been communicated to this office through e-mail dated 16.07.2020. Considering the risk of transmission of the Novel Corona virus and the pandemic of Covid-19, the Bench scheduled to be held on 17.07.2020 at District Judge's Court, Alipore for hearing of urgent matters is hereby suspended.

However, the Civil Judge(Senior Division), 6th Court, Alipore and Civil Judge(Junior Division), 5th Court, Alipore shall hear the urgent matters fixed on 17.07.2020. The Benches scheduled on 17.07.2020 at Sealdah, Baruipur, Diamond Harbour and Kakdwip shall take seat as per schedule constituted vide Order No.455-G dated 13.07.2020 of this office. Regarding hearing of the matters listed on 17.07.2020 at District Judge's Court, Alipore will be notified in due course.

Persons who came in direct/indirect contact with Sri Das may seek the advice of a registered medical practitioner if they so desire and follow the advice of the Doctor. Nazir, District Judge's Court, Alipore to take all necessary steps to sanitize the District Judge's Court building and its adjoining areas.

All concerned be informed accordingly.

Sd/-
[Uday Kumar]
District Judge
South 24-Parganas

Copy forwarded for information and taking necessary & appropriate action to:

1. All the Ld. Judicial Officers of the Judgeship of South 24-Parganas.
2. The Judge, Commercial Court at Alipore.
3. The Principal Magistrate, Juvenile Justice Board, South 24-Parganas.
4. The Registrar, District Judge's Court, South 24-Parganas, Alipore.
5. All the Ld.ADJ/CJ (JD) on probation at Alipore, South 24-Parganas.
6. The Secretary/President, Civil/Criminal Court Bar Association, Alipore/Sealdah/Baruipur/Diamond Harbour/Kakdwip, with a request to circulate this order amongst the learned Advocates.
7. The Chief PP/GP South 24-Parganas, Alipore.
8. The District Magistrate, South 24-Parganas.
9. All the departments of the Office of the District Judge, Alipore and departments under the control of the Registrar, District Judge's Court, South 24-Parganas, Alipore.
10. The Superintendent of Police, Baruipur Police District/Diamond Harbour Police District/Sundarban Police.
11. The Deputy Commissioner of Police, South Calcutta Division, 34 Park Street, Kolkata-700016/ C.I, Kolkata Police Lock-Up, District Judge's Court, Alipore.
12. The CMOH, South 24-Parganas, Department of Health & Family Welfare, M.R.Bangur Hospital Complex, 241 Deshapran Sasmal Road, Tollygunge, Kolkata-700033.
13. The Director, Fire & Emergency Services, Govt.of West Bengal.
14. The SDLSC, Baruipur/Diamond Harbour/Kakdwip.
15. The Secretary, DLSA, South 24-Parganas, Alipore.
16. The Nodal Officer/ System Officer/System Administrator/Executive Assistant/ Assistant Registrar/ Sheristadar/ Nazir/ Head Clerk, District Judge's Court, Alipore.

Sd/-

[Uday Kumar]
District Judge
South 24-Parganas